

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 937  
TO BE ANSWERED ON 29<sup>TH</sup> APRIL, 2016**

**ANTIRABIES SERUM**

**937. SHRIMATI KAMLA DEVI PAATLE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of persons died due to rabies in the country during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government provides funds to the States for procurement of antirabies vaccine under National Health Mission (NHM) ;
- (c) if so, the details thereof during the said period, State/UT-wise; and
- (d) the preventive steps taken/being taken by the Government to check deaths due to dog bites in the country?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d) As per data made available by Central Bureau of Health Intelligence (CBHI), deaths due to rabies during 2013, 2014 and 2015 are placed at Annexure.

Health is a State subject. It is primarily the responsibility of the State Governments to ensure the availability of anti- rabies vaccine. However, under the National Health Mission (NHM), funds are provided to States/UTs to strengthen their health care system including support for anti-rabies vaccine based on the requirement posed by the States in their Programme Implementation Plans.

Separate details of the funds released to the States for the procurement of anti-rabies vaccine is not maintained centrally.

As informed by Animal Welfare Board of India under Ministry of Environment, Forest and Climate Change, the Animal Birth Control (Dogs) Rules, 2001 have been notified by Government for sterilization to control the street dog population and immunization to prevent rabies, to be implemented by the Local Authorities with the help of Animal Welfare Organisations.

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Government of India is implementing “National Rabies Control Program” approved during 12th five year plan, with an objective to prevent the human deaths due to rabies and to prevent transmission of rabies. The program has two components - Human Component and animal component.

The Human Component is being implemented in all the States & UTs. National Centre for the Diseases control is the nodal agency for the Human Component of the program.

The Animal Component is being pilot tested in the Haryana & Chennai. The Animal Welfare Board of India, Ministry of Environment, Forests and Climate Change is the Nodal agency for the Animal Component of the program.

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**Annexure****State/UT-wise Deaths due to Rabies reported during the years 2013 – 2015**

S.No.	State /U.T	2013	2014 (Provisional)	2015 (Provisional)
		Deaths	Deaths	Deaths
1	Andhra Pradesh	0	0	1
2	Arunachal Pradesh	0	0	0
3	Assam	0	0	0
4	Bihar	0	0	1
5	Chhattisgarh	2	2	3
6	Goa	1	0	0
7	Gujarat	3	0	0
8	Haryana	0	0	0
9	Himachal Pradesh	0	1	2
10	Jammu & Kashmir	0	0	0
11	Jharkhand	0	0	0
12	Karnataka	20	11	9
13	Kerala	8	5	7
14	Madhya Pradesh	9	2	9
15	Maharashtra	2	1	0
16	Manipur	0	0	0
17	Meghalaya	0	0	0
18	Mizoram	1	0	0
19	Nagaland	0	0	0
20	Odisha	11	3	5
21	Punjab	0	0	0
22	Rajasthan	2	0	1
23	Sikkim	0	0	0
24	Tamil Nadu	4	5	1
25	Telangana	NA	NA	0
26	Tripura	0	1	0
27	Uttarakhand	2	6	0
28	Uttar Pradesh	0	1	0
29	West Bengal	57	52	47
30	A & N Islands	0	0	0
31	Chandigarh	0	0	0
32	D & N Haveli	0	0	0
33	Daman & Diu	0	1	0
34	Delhi	10	13	12
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
<b>Total</b>		<b>132</b>	<b>104</b>	<b>98</b>

**Source:** Monthly Health Condition Reports from Directorate of Health Services of States/UTs

Note:

1. NA stands for Not Available
2. 2014: Andhra Pradesh Excludes data of 10 districts of Telangana from July 2014 Onwards.
3. 2014: Data for Assam till September
4. 2014 : Data from Meghalaya does not contains figures for October

